

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the directions of the Ld. Principal District & Sessions Judge (HQs.), Delhi, the following court rooms are hereby changed/allotted with immediate effect:-

S. No.	Name of the Ld. Judicial Officer	From	To
1.	Sh. Vishal Singh Ld. ADJ-03, West	13	314
2.	Court of Ld. ASJ (FTSC) (POCSO)-01, Central	14	277
3.	Sh. Anurag Chhabra, Ld. Civil Judge-03, Central	15	279

Further, as per the direction of the Ld. Principal District & Sessions (HQs.), the Court of Ld. Spl. Judge (Electricity)-02, Central will continue to function from Court Room No.367 till further orders.



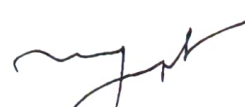
(MRIDUL GUPTA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

9989 - 10034
No...../CTB/THC/2022

Dated : ...07 MAY 2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi.



Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi